

THE MINISTER OF SUPPLY (SHRI D. R. CHAVAN) : (a) The number of auctioneers appointed by the D.G.S. & D. in the Central Region has been as follows :—

1965-67	10
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(The contract was for 1964-66 and was extended by one year)

1967-69	10
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1969-71	8
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(b) Yes, subject to the provision that the number of auctioneers may be increased or decreased depending upon the volume of work.

(c) It is considered at present that the work can be satisfactorily carried on with six auctioneers.

Pre-Requisites for Appointment of Auctioneers in D.G.S. & D.

3574. SHRI P. L. BARUPAL : Will the Minister of SUPPLY be pleased to state :

(a) the essential pre-requisites for the appointment of auctioneers in the D. G. S. & D.

(b) whether these rules have been strictly followed during the last three years; and

(c) if not, the reasons for relaxation of these rules and the particulars of cases where these rules relaxed ?

THE MINISTER OF SUPPLY (SHRI D. R. CHAVAN) : (a) For appointment as auctioneer in the DGS&D, the auctioneer should :

- (i) provide adequate proof in support of previous experience as auctioneer;
- (ii) be of sound financial position, to handle the Government money;
- (iii) have a valid Income-tax Clearance Certificate;
- (iv) have a Police Report for satisfactory conduct; and
- (v) offer competitive rates of commission.

(b) Yes. Each appointment is made on the merits of the case.

(c) Does not arise.

Industry-Wise Per Capita Income of Workers

3575. SHRI JYOTIRMOY BOSU : Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the State-wise and industry-wise *per capita* annual earnings of workers drawing less than Rs. 200 and less than Rs. 400 per month, year-wise from 1968 to 1970, and

(b) the share of basic wages and dearness allowances, and other emoluments in the total earnings, State-wise and industry wise, during the same periods ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). The available information is given in the statements for the years 1968 and 1969. Similar statistics for the year 1970 are not yet available. The information relates to State-wise and industry-wise *per capita* earnings and the components of such earnings, of workers in manufacturing industries drawing less than Rs. 400/- per month which are currently covered by the Payment of Wages Act, 1936. Separate information relating to workers drawing less than Rs. 200 per month is not available. Laid on the table of the House [Placed in library. See No. LT-568/71]